

**IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
KOLKATA**

REGIONAL BENCH – COURT NO.2

Excise Appeal No. 79624 of 2018

(Arising out of Order-in-Appeal No.186-188/DGP-C.EX/2018 dated 09.03.2018 passed by Commissioner of CGST & Central Excise, Siliguri.)

**Shri Subhash Kumar Agarwal,
General Manager-Cum-Authorized Signatory,
M/s. VSP Udyog Pvt. Ltd.,**

(G. T. Road, Banskopa More, Bamunara, Durgapur, Burdwan, 713212)

Appellant

VERSUS

Commr. of CGST & Central Excise, Bolpur
(Nanor Chandidas Road, Sian, Bolpur, Dist. Birbhum)

Respondent

With

Excise Appeal No. 79625 of 2018

(Arising out of Order-in-Appeal No.186-188/DGP-C.EX/2018 dated 09.03.2018 passed by Commissioner of CGST & Central Excise, Siliguri.)

M/s. VSP Udyog Pvt. Ltd.,

(G. T. Road, Banskopa More, Bamunara, Durgapur, Burdwan, 713212)

Appellant

VERSUS

Commr. of CGST & Central Excise, Bolpur
(Nanor Chandidas Road, Sian, Bolpur, Dist. Birbhum)

Respondent

And

Excise Appeal No. 79626 of 2018

(Arising out of Order-in-Appeal No.186-188/DGP-C.EX/2018 dated 09.03.2018 passed by Commissioner of CGST & Central Excise, Siliguri.)

Sri Varun Patwari, Director of M/s. VSP Udyog Pvt. Ltd.,

(G. T. Road, Banskopa More, Bamunara, Durgapur, Burdwan, 713212)

Appellant

VERSUS

Commr. of CGST & Central Excise, Bolpur
(Nanor Chandidas Road, Sian, Bolpur, Dist. Birbhum)

Respondent

APPEARANCE :

None for the Appellant

Mr. P. K. Ghosh, Authorized Representative for the Respondent

CORAM:

HON'BLE MR. R. MURALIDHAR, MEMBER (JUDICIAL)

FINAL ORDER NO.75956-75958/2024

Date of Hearing : 21 May 2024

Date of Decision: 21 May 2024

PER R. MURALIDHAR:

No one is present on behalf of the Appellant inspite of notice. Since the Appeals pertain to the year 2018, the Appeals itself were taken up for disposal with the help of the Learned AR.

2. In these Appeals, the Appellants did not attend any of the Hearings granted to them. The Appellants have been granted Hearing on the following dates:-

- (i) 09.02.2023
- (ii) 06.04.2023
- (iii) 12.05.2023
- (iv) 21.06.2023
- (v) 14.12.2023
- (vi) 10.01.2024
- (vii) 15.02.2024
- (Viii) 08.03.2024
- (Ix) 17.04.2024

3. Above details show that the Appellants are not interested in pursuing their Appeals. Therefore, we dismiss all the Appeals on account of non-prosecution.

(Dictated and pronounced in the open court.)

Sd/-

(R. Muralidhar)
Member (Judicial)